The General has informed me that there is "no truth" in the report, and that the details contained in the article "are figments of imagination". In the face of the sense of duty and discipline displayed by the Chief of Staff of the Army and the Defence Services, the report appears to be ridiculous.

I wish only to add that the report is utterly irresponsible.

SHRI A.K. ROY (Dhanbad) : *rose.*

MR. DEPUTY SPEAKER : No discussion on this. Now Prof. Narain Chand Parashar.

SHRI A.K. ROY : One minute, Sir.

MR. DEPUTY-SPEAKER : I am not permitting you : that is what I am telling you.

SHRI B.D. SINGH (Phulpur) : It is very relevant, Sir.

MR. DEPUTY-SPEAKER : There is no discussion on this. I am not permitting you, Mr. Roy.

(*Interruptions*)**

MR. DEPUTY-SPEAKER : Record only Prof. Parashar. Please sit down, Mr. Roy.

(ii) Setting up of Museum and Libraries for Housing Literature Relating to Freedom Struggle.

PROF. MARAIN CHAND PARASHAR (Hamirpur) : The nation rallied to the call of the stalwarts of the Indian freedom struggle, like Mahatma Gandhi, Pandit Jawaharlal Nehru and Netaji Subhash Chandra Bose. Millions of young men and women from all regions of the country thronged to fill the British jails, or joined the Indian National Army and sacrificed their all for the nation.

Many of these freedom fighters are no longer with us, and those who are surviving, are in old age. It is, therefore, essential that the glorious deeds and records of these heroes are preserved for the future generations in all parts of the country by erecting suitable memorials, museums and libraries which may enshrine such materials like books, newspapers, manuscripts, photographs, arms and weapons etc. connected with the freedom struggle.

I, therefore, request the Union Home Ministry to set up such museums and libraries at the national, State and district levels, in cooperation with the State Governments concerned.

(iii) Release of Water from Mahi river to Barmer and Jalore districts of Rajasthan for irrigation purposes.

श्री वृद्धि चन्द्र जैन (बाड़मेर) : उपाध्यक्ष महोदय, माही नदी के जल उपयोग के बारे में राजस्थान एवं गुजरात सरकारों के दरम्यान सन् 1966 में एक समझौता हुआ था जिसके अंतर्गत कड़ारगा बांध 419 फीट की ऊंचाई पर बनकर तैयार हुआ और उक्त बांध से माही नदी का पानी गुजरात प्रान्त के खेड़े जिले को सिंचित करने के लिए लिया गया था। उक्त समझौते में यह शर्त थी कि नर्मदा के बारे में न्यायाधिकरण द्वारा फैसला करने के बाद खेड़ा जिला नर्मदा से सिंचित किया जायेगा और माही का पानी कडाना नहर से गुजरात के ऊपरी इलाके में तथा राजस्थान के सबसे सूखे इलाके बाड़मेर एवं जालोर में काम आयेगा, जो लगातार पांच वर्षों से अकाल से प्रभावित है।

गुजरात में सन् 1980 में बनाये गये योजना में उक्त समझौते की अवहेलना करके खेड़े जिले को नर्मदा से सिंचित न करके माही से ही सिंचित करना प्रस्तावित किया है। यदि गुजरात की यह योजना स्वीकृत हो जाती है तो माही का जल राजस्थान के सूखों इलाकों में उपलब्ध नहीं हो सकेगा। इस प्रकार की कार्यवाही 1966 में

**Not recorded.